

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 34 OF 2017 &
IA NO. 403 & 487 OF 2017**

Dated: 10th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Suryachakra Power Corporation Ltd. Appellant(s)

Vs.

Electricity Department; A&N Administration & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Anindita Pujari
Ms. Kavita Bhardwaj

Counsel for the Respondent(s) : Mr. Rakesh Khanna, Sr. Adv.
Ms. Ruchi Sindhwani
Ms. Megha Bharara
Ms. Shefali Jain for A&N Admn.

Mr. Varun Pathak for JERC

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **19.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**